

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

26

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

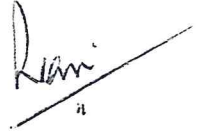
APPLICATION NUMBER : CA/93/IB/2018
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : KotakMahindra Bank Ltd
NAME OF THE RESPONDENT(S) : Lakshmi Vilas Bank Ltd & 3
UNDER SECTION : 47

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Ravi Raghavan
FOR JM LEGAL

R4 Hospira



V. Kamala

For Petitioner/
Coc



Attn: R
for [K. Manoj Menon]

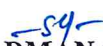
Counsel for
Kotak Mahindra Bank

Attn: R

ORDER

Ms.V.Kamala appeared for the petitioner/Coc. Representing counsel for the applicant also present. Representing counsel for the R4 present and prayed for time. At request, time is enlarged. Put up on 24.04.2018.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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